

Title: Bills passed by the Houses of Parliament during the 4<sup>th</sup> Session of 14<sup>th</sup> Lok Sabha and assented to by the President.

**12.26 hrs.**

### **ASSENT TO BILLS**

SECRETARY-GENERAL: Sir, I lay on the Table the following nine Bills passed by the Houses of Parliament during the first part of Fourth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 26<sup>th</sup> February, 2005:-

The Appropriation (Railways) Vote on Account Bill, 2005;

The Appropriation (Railways) Bill, 2005;

The Appropriation (Vote on Account) Bill, 2005;

The Appropriation Bill, 2005;

The Goa Appropriation (Vote on Account) Bill, 2005;

The Goa Appropriation Bill, 2005;

The Bihar Appropriation (Vote on Account) Bill, 2005;

The Bihar Appropriation Bill, 2005;

The Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005.